

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP No.163/2016
RT CP No.123/Chd/Hry/2017**

In the matter of:

The Punjab Business & Supply
Company Pvt. Ltd.

...Petitioner

Present: Mr. Atul V. Sood, Advocate for the petitioner-company.

The Hon'ble Member (Judicial) is on official tour, hence the matter is
adjourned to 29.01.2018.

Sd/-
Bench Officer.

December 19, 2017.
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